

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221
IB-1032/ND/2018

IN THE MATTER OF:

M/s. Punjab National Bank (International) Ltd.

...PETITIONER

Vs.

Superior Industries Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 04.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Financial-creditor :Mr. Mithlesh Kumar Pandey,
Advocate.**

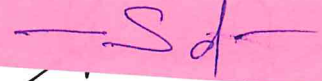
**For the Respondent/ Corporate-debtor :Mr. Anil K. Airi, Sr. Advocate. Mr.
Ravi Krishan Chandna, Mr. Mudit
Ruhella, Mr. Mani Moorjani,
Advocates.**

ORDER

Heard the submissions made by the Learned Counsels for both the parties. After discussion with the Learned Counsels for both the parties, matter is now posted to 29.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**